

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1653
ANSWERED ON:27.02.2003
REHABILITATION OF THE HANDICAPPED
SUBODH ROY

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether a National policy for the rehabilitation of the handicapped has been formulated in the country;
- (b) where the Government have prepared a State-wise list of the handicapped for the purpose of their rehabilitation;
- (c) if so, whether any norms have been fixed for giving the benefit of this scheme to the handicapped; and
- (d) if so, the State-wise details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

- (a) A National Policy on Disability is at an advanced stage of formulation.
- (b) to (d) Some States have undertaken district-wise surveys of persons with disabilities and such lists are available with the States wherever the survey has been completed.
- (c) & (d) Various schemes and programmes are being implemented for rehabilitation of the persons with disabilities in areas such as rehabilitation, vocational training, employment, education, scholarships, financial assistance for economic activities etc.